

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2016 &
IA NO. 987 OF 2017**

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Indian Wind Power Association (IWPA) Appellant(s)
Versus
Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Ashutosh Jain

Counsel for the Respondent(s) : Ms. Perna Singh
Ms. Rajshree Chaudhary for R-1

ORDER

List the matter for hearing on **24.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/mkj